

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/6457/2024 BLAPL/1996/2024	MANUA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 J.M.F.C.,BEGUNIA(Khordha) GR/0000305/2023
2	D-BLAPL/6471/2024 BLAPL/1997/2024	PRAKASH NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /113 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000171/2024
3	D-BLAPL/6477/2024 BLAPL/1998/2024	MUKESH KUMAR YADAV VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	BHARATPUR PS /79 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR TR/0000104/2023
4	D-BLAPL/6484/2024 BLAPL/1999/2024	MANGESH RAJITA KARTIKA VS STATE OF ODISHA	SK. ZAFARULLA VS	GUDARI /38 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000077/2023
5	D-BLAPL/6497/2024 BLAPL/2000/2024	SABI BEHERA@SABITRI BEHERA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	NARASINGHPUR /135 /2023 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000321/2023
6	D-BLAPL/6505/2024 BLAPL/2001/2024	RATIKANTA BHUTIA VS STATE OF ODISHA	MANAS RANJAN PATRA VS	MOTANGA /2 /2023 A.D.J.,DHENKANAL(Dhenkanal) CT/0000107/2023
7	D-BLAPL/6520/2024 BLAPL/2002/2024	JANMAJAYA DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BIDANASI /254 /2023 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000731/2023
8	D-BLAPL/6526/2024 BLAPL/2003/2024	INDRAJIT DAS VS STATE OF ODISHA	UMESH CHANDRA DORA VS	KALIMELA /87 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000113/2023
9	D-BLAPL/6540/2024 BLAPL/2004/2024	ARABINDA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /386 /2023 J.M.F.C,PARJANG(Dhenkanal) GR/0000504/2023
10	D-BLAPL/6543/2024 BLAPL/2005/2024	BIDESHI BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KISINDA /45 /2007 ASST.SESSION JUDGE,RAIRAKHOL(Sambalpur) ST/0000036/2008
11	D-BLAPL/6707/2024 BLAPL/2006/2024	HATI @ SHAKTI NAIK @ SHANTI PRASAD NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANARAPAL /259 /2023 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000320/2023

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12	D-BLAPL/6564/2024 BLAPL/2007/2024	ISHMAIL DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TUMUDIBANDHA /28 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000054/2024
13	D-BLAPL/6753/2024 BLAPL/2008/2024	MITHUN KUMAR R. VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	MOHANA /114 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000075/2023
14	D-BLAPL/6616/2024 BLAPL/2009/2024	DHANESWAR@GENDURU MUNDA VS STATE OF ODISHA	LALITENDU BHUYAN VS	BARIA /156 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kandhamal) GR/0000503/2023
15	D-BLAPL/6645/2024 BLAPL/2010/2024	TAHAJUL SK VS STATE OF ODISHA	SUVALAXMI DEVI VS	KHURDA ROAD G.R.P.S. /70 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR TR/0000397/2023
16	D-BLAPL/6757/2024 BLAPL/2011/2024	ANUP SEKHARN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	MOHANA /114 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000075/2023
17	D-BLAPL/6766/2024 BLAPL/2012/2024	AKIL @ MOHAMMAD AKIL VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	LAXMISAGAR P.S. /80 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000070/2024
18	D-BLAPL/6646/2024 BLAPL/2013/2024	MAHESH PAN@MOTU VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	CHAMPUA /80 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kandhamal) GR/0000195/2023
19	D-BLAPL/6769/2024 BLAPL/2014/2024	DINESH KUMAR SETHY @ BABU @ KRISHNA DAS VS STATE OF ODISHA	ABINASH PANDA VS	CYBER CRIME AND ECONOMIC OFFENSES SPECIAL COURT,CUTTACK(Cuttack) Spl/0000133/2022
20	D-BLAPL/6782/2024 BLAPL/2015/2024	SURAJ KUMAR YADAV VS STATE OF ODISHA	SANJAY KUMAR CHAINI VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000151/2023
21	D-BLAPL/6788/2024 BLAPL/2016/2024	KARAN BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /13 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000054/2024
22	D-BLAPL/6670/2024 BLAPL/2017/2024	DEBENDRA TANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /399 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000072/2023
23	D-BLAPL/6789/2024	BHIMRAJ MALLICK	PRASANTA KUMAR ROUTRAY	//0

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	BLAPL/2018/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000028/2023
24	D-BLAPL/6686/2024 BLAPL/2019/2024	PRAKASH@AKALU JENA@PRAKASH JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /269 /2023 ADDL DIST AND SESSIONS JUDGE,JAJAPUR ST/0000004/2024
25	D-BLAPL/6792/2024 BLAPL/2020/2024	BHUPENDRA @ BHUPEN SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /314 /2023 DIST.& SESSIONS JUDGE,NAWAPARA(DIST) ST/0000012/2024
26	D-BLAPL/6804/2024 BLAPL/2021/2024	SANIA @ PABITRA MOHAN DALEI VS STATE OF ODISHA	SARADA PRASAD DASH VS	DASPALLA /221 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000193/2023
27	D-BLAPL/6692/2024 BLAPL/2022/2024	ARVIND RAJWADE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000007/2024
28	D-BLAPL/3120/2024 BLAPL/2023/2024	MANOJ BISWAL @ RANJAN VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	NALCO /155 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARH GR/0000718/2023
29	D-BLAPL/6697/2024 BLAPL/2024/2024	JHANTU@JOGENDRA NAIK VS STATE OF ODISHA	GURU PRASAD PANDA VS	BOUDH /48 /2018 DISTRICT & SESSIONS JUDGE,BOUDH(DIST) ST/0000073/2018
30	D-BLAPL/3324/2024 BLAPL/2025/2024	GANDUA @ KAILASH JENA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BRAHMAGIRI /43 /2019 GRAM NYAYALAYA AT BRAHMAGIRI GR/0000612/2019
31	D-BLAPL/6704/2024 BLAPL/2026/2024	TUNA@DINABANDHU SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BIKRAMPUR FCI /94 /2023 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000517/2023
32	D-BLAPL/3729/2024 BLAPL/2027/2024	SANTOSH PRADHAN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	PATTAPUR (DIGAPAHANDI) /473 /2023 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000264/2023
33	D-BLAPL/4639/2024 BLAPL/2028/2024	SANJIT MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /184 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000161/2023
34	D-BLAPL/3764/2024 BLAPL/2029/2024	LUKU BHUMIA VS	TUKUNA KUMAR MISHRA VS	BORIGUMMA /199 /2022 JMFC, BORIGUMMA(Koraput)

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35	D-BLAPL/7031/2024 BLAPL/2030/2024	STATE OF ODISHA SATYASAGAR PRADHAN@BABU VS STATE OF ODISHA	DEBA KUMAR RATH VS	GR/0000370/2022 LINGARAJ P.S. /97 /2023 3RD ADJ BHUBANESWAR(Khordha) CT/0000109/2023
36	D-BLAPL/4182/2024 BLAPL/2031/2024	ANND A @ TRILOCHAN NAIK VS STATE OF ODISHA	DEBASIS MISHRA VS	KEONJHAR TOWN /413 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0001270/2023
37	D-BLAPL/7032/2024 BLAPL/2032/2024	PRASANTA DIGAL VS STATE OF ODISHA	DEBA KUMAR RATH VS	//0 ADDL.DISTRICT SESSIONS CUM SPL JU 2(A)CC/0000005/2024
38	D-BLAPL/7034/2024 BLAPL/2033/2024	SIDHANTA SAHANI VS STATE OF ODISHA	DEBA KUMAR RATH VS	//0 ADDL.DISTRICT SESSIONS CUM SPL JU 2(A)CC/0000006/2024
39	D-BLAPL/7035/2024 BLAPL/2034/2024	MAHESWAR SAHANI VS STATE OF ODISHA	DEBA KUMAR RATH VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000011/2024
40	D-BLAPL/4210/2024 BLAPL/2035/2024	UMA @ UMAKANTA NAYAK VS STATE OF ODISHA	DEBASIS MISHRA VS	KUNDHEIGOLA /96 /2023 C.J.M.,DEOGARH(Debagarh) ST/0000076/2023
41	D-BLAPL/4755/2024 BLAPL/2036/2024	PRAKASH PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	MANAMUNDA /162 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000160/2023
42	D-BLAPL/4850/2024 BLAPL/2037/2024	MANI K @ K MANI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	PADMAPUR /98 /2023 A.D.J., GUNUPUR(Rayagada) TR/0000088/2023
43	D-BLAPL/4942/2024 BLAPL/2038/2024	SANTOSH KUMAR RAO @ TUNA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	RAIGHAR /11 /2024 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000018/2024
44	D-BLAPL/4227/2024 BLAPL/2039/2024	BHAGIRATHA@BHAGIRATH PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /255 /2023 J.M.F.C.,JALESWAR(Baleshwar) CT/0000399/2023
45	D-BLAPL/5025/2024 BLAPL/2040/2024	KALI @ GUNI BISWAL VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /232 /2023 J.M.F.C.,KONARK(Puri) GR/0000791/2023

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46	D-BLAPL/5297/2024 BLAPL/2041/2024	SANATAN NAYAK VS STATE OF ODISHA	RAMESH AGARWAL VS	NANDIPADA /263 /2022 J.M.F.C, HATADIHI(Kendujhar) GR/0000428/2022
47	D-BLAPL/5545/2024 BLAPL/2042/2024	LALITA MUDULIYAR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SINGHADWAR PS /4 /2024 J.M.F.C.,PURI(Puri) GR/0000032/2024
48	D-BLAPL/4308/2024 BLAPL/2043/2024	VIKASH KUMAR VS STATE OF ODISHA	T.NARAYANA.MURTY VS	KORAPUT TOWN /300 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000961/2023
49	D-BLAPL/5670/2024 BLAPL/2044/2024	RANJAN KUMAR NAYAK VS STATE OF ODISHA	SAGARIKA SAHOO VS	KHARABEL NAGAR P.S. /85 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000300/2023
50	D-BLAPL/4616/2024 BLAPL/2045/2024	RAJESH KUMAR SAHU VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PHIRINGIA /51 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000059/2023
51	D-BLAPL/5240/2024 BLAPL/2046/2024	MANAS RANJAN GOPAL VS STATE OF ODISHA	UMAKANTA BARIK VS	JUNAGARH /40 /2023 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000090/2023
52	D-BLAPL/5832/2024 BLAPL/2047/2024	BAPI @ MAHESH NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /454 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001811/2023
53	D-BLAPL/5958/2024 BLAPL/2048/2024	RAJA @ RAJIB KHANDAI VS STATE OF ODISHA	BHARAT JALLI VS	SAHADEV KHUNTA /441 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000966/2023
54	D-BLAPL/5978/2024 BLAPL/2049/2024	JYOTI RANJAN SWAIN VS STATE OF ODISHA	SRIKANTA PANDA VS	CHANDRASEKHARPUR /55 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000135/2024
55	D-BLAPL/6115/2024 BLAPL/2050/2024	ALOK KUMAR VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	BALLIGUDA /139 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000061/2023
56	D-BLAPL/6129/2024 BLAPL/2051/2024	RINKU DAS VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /258 /2023 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000257/2023
57	D-BLAPL/5823/2024	AJU BARDHAN	ALOK KUMAR KAR	LAXMISAGAR P.S. /401 /2023

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	BLAPL/2052/2024	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000530/2023
58	D-BLAPL/4638/2024 BLAPL/2053/2024	CHENDIA RAMACHANDRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /142 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000124/2023
59	D-BLAPL/4642/2024 BLAPL/2054/2024	KORRA BHEEMA RAJU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /142 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000124/2023
60	D-BLAPL/4640/2024 BLAPL/2055/2024	DANDE KALEPPA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /99 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000095/2022
61	D-CMAPL/10000/2024 CMAPL/51/2024	RANJIT BANCHHOR VS AMULYA KUMAR MAHANANDA	ADV VS	// (//
62	D-CMAPL/7944/2024 CMAPL/52/2024	HIMANSU SEKHAR SWAIN VS STATE OF ODISHA	ADV. VS	// (//
63	D-CMP/4452/2024 CMP/199/2024	NIRANJAN AMANT VS BILASH NAIK	SURAJ MOHANTY VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000385/2016
64	D-CMP/9055/2024 CMP/200/2024	RAMAKRUSHNA NAYAK VS MANOJ KUMAR BEHERA	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (JD),NIMAPARA(Puri) IA/0000101/2023
65	D-CMP/4775/2024 CMP/201/2024	NAKULA NAG VS SURESH SARBHANGIA	GOPAL CHANDRA PANIGRAHI VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) TS/0000106/2000
66	D-CONTC/4568/2024 CONTC/1538/2024	PREMALATA PANI VS ANU GARG (IAS)	ADV. VS	// (//
67	D-CONTC/7063/2024 CONTC/1539/2024	RABINARAYAN PANDA VS ASWATHY S., I.A.S.	GOPAL KRUSHNA NANDA VS	// (//
68	D-CONTC/7054/2024 CONTC/1540/2024	SWARNAPRAVA DEI VS	GOPAL KRUSHNA NANDA VS	// (

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69	D-CONTC/7071/2024 CONTC/1541/2024	ASWATHY S., I.A.S. ASHOK CHANDRA BISWAL VS	GOPAL KRUSHNA NANDA VS	// // ()
70	D-CONTC/7069/2024 CONTC/1542/2024	ASWATHY S., I.A.S. SANJUKTA SATAPATHY VS	GOPAL KRUSHNA NANDA VS	// // ()
71	D-CONTC/7079/2024 CONTC/1543/2024	ASWATHY S., I.A.S. ASHOK KUMAR MOHAPATRA VS	GOPAL KRUSHNA NANDA VS	// // ()
72	D-CONTC/7057/2024 CONTC/1544/2024	ASWATHY S., I.A.S. PRATIMA MANJARI PANDA VS	GOPAL KRUSHNA NANDA VS	// // ()
73	D-CONTC/7082/2024 CONTC/1545/2024	ASWATHY S., I.A.S. SURYAPRASAD NANDA VS	GOPAL KRUSHNA NANDA VS	// // ()
74	D-CONTC/7052/2024 CONTC/1546/2024	ASWATHY S., I.A.S. BHAGIRATHI SAHOO VS	GOPAL KRUSHNA NANDA VS	// // ()
75	D-CONTC/7077/2024 CONTC/1547/2024	ASWATHY S., I.A.S. GURUBARI SAHOO VS	GOPAL KRUSHNA NANDA VS	// // ()
76	D-CONTC/7049/2024 CONTC/1548/2024	ASWATHY S., I.A.S. LALIT NARAYAN NAG VS	GOPAL KRUSHNA NANDA VS	// // ()
77	D-CONTC/7048/2024 CONTC/1549/2024	ASWATHY S., I.A.S. RAMA CHANDRA MAHARANA VS	GOPAL KRUSHNA NANDA VS	// // ()
78	D-CONTC/7083/2024 CONTC/1550/2024	ASWATHY S., I.A.S. SAURI CHARAN DAS VS	GOPAL KRUSHNA NANDA VS	// // ()
79	D-CONTC/7061/2024 CONTC/1551/2024	ASWATHY S., I.A.S. BIRANCHI NARAYAN PANDA VS	GOPAL KRUSHNA NANDA VS	// // ()
		ASWATHY S., I.A.S.		//

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80	D-CONTC/7060/2024 CONTC/1552/2024	ARUNA KUMAR MAJHI VS ASWATHY S, I.A.S.	GOPAL KRUSHNA NANDA VS	// 0 //
81	D-CONTC/7073/2024 CONTC/1553/2024	BENUDHAR PANDA VS ASWATHY S., I.A.S.	GOPAL KRUSHNA NANDA VS	// 0 //
82	D-CONTC/7067/2024 CONTC/1554/2024	DILLIP KUMAR TOSH VS ASWATHY S., I.A.S.	GOPAL KRUSHNA NANDA VS	// 0 //
83	D-CONTC/7070/2024 CONTC/1555/2024	BHARATI PANDA VS ASWATHY S., I.A.S.	GOPAL KRUSHNA NANDA VS	// 0 //
84	D-CONTC/7075/2024 CONTC/1556/2024	BHAGIRATHI PAHADASINGH VS ASWATHY S, I.A.S.	GOPAL KRUSHNA NANDA VS	// 0 //
85	D-CONTC/9590/2024 CONTC/1557/2024	TUSHAR RANJAN NANDA VS THEPLIN SAHOO, SUB REGISTRAR, BARANGA	BIBHU PRASAD DAS VS	// 0 //
86	D-CONTC/9628/2024 CONTC/1558/2024	BANAMALI MOHANTY VS ASWATHY S., I.A.S.	ADV VS	// 0 //
87	D-CONTC/8105/2024 CONTC/1559/2024	GEETANJALI SAHOO VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
88	D-CONTC/7870/2024 CONTC/1560/2024	JYOTI RANJAN MAHAPATRA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/7873/2024 CONTC/1561/2024	PRAMOD KUMAR PRADHAN VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/9677/2024 CONTC/1562/2024	AMLAN JYOTI PRADHAN VS PUSHA MINZ, DISTRICT EDUCATION OFFICER, JHARSUGUDA	ADV. VS	// 0 //
91	D-CONTC/9678/2024	BHAWANI SHANKAR JOSHI	ADV	//

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	CONTC/1563/2024	VS	VS	0
		SUSHANTA KUMAR DASH, DIRECTOR SECONDARY EDU., BBSR, KHORDHA		//
92	D-CONTC/9680/2024	MANABHANJAN HOTA	ADV.	//
	CONTC/1564/2024	VS	VS	0
		SUSHANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA		//
93	D-CONTC/10196/2024	ANJAN KUMAR JENA	ADV.	//
	CONTC/1565/2024	VS	VS	0
		PRADEEP KUMAR DASH, O.A.S.		//
94	D-CONTC/9051/2024	KISHOR KISHAN	ADV.	//
	CONTC/1566/2024	VS	VS	0
		DR. GAVALI PARAG HARSHAD, I.A.S.		//
95	D-CONTC/9769/2024	CHUDAMANI PATEL	ADV.	//
	CONTC/1567/2024	VS	VS	0
		DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BALANGIR		//
96	D-CONTC/9766/2024	PRAMOD KUMAR KALET	ADV.	//
	CONTC/1568/2024	VS	VS	0
		DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BALANGIR		//
97	D-CONTC/9762/2024	NIRANJAN RANA	ADV.	//
	CONTC/1569/2024	VS	VS	0
		DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BALANGIR		//
98	D-CONTC/9760/2024	SURESH CHANDRA PATEL	ADV.	//
	CONTC/1570/2024	VS	VS	0
		DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BALANGIR		//
99	D-CONTC/9755/2024	ARABINDA BANCHHOR	ADV.	//
	CONTC/1571/2024	VS	VS	0
		DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BALANGIR		//
100	D-CONTC/7698/2024	PABITRA MOHAN SAHOO	ADV.	//
	CONTC/1572/2024	VS	VS	0
		ANU GARG, I.A.S.		//
101	D-CONTC/7693/2024	GURU CHARAN DALBEHERA	ADV.	//
	CONTC/1573/2024	VS	VS	0
		ANU GARG, I.A.S.		//
102	D-CONTC/7059/2024	PRADIPTA KUMAR MOHANTY	GOPAL KRUSHNA NANDA	//
	CONTC/1574/2024	VS	VS	0

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103	D-CONTC/6790/2024 CONTC/1575/2024	ASWATHY S., I.A.S. KALYANI DASH VS ARAVIND AGRAWAL, IAS	ADV. VS	// // ()
104	D-CONTC/10261/2024 CONTC/1576/2024	NIGAM RANJAN LENKA VS SURYAWANSHI MAYUR VIKAS, COLLECTOR, KENDRAPARA	BIKASH JENA VS	// // ()
105	D-CONTC/8594/2024 CONTC/1577/2024	ADIKANDA MISHRA VS ANU GARG, I.A.S.	ADV. VS	// // ()
106	D-CONTC/8596/2024 CONTC/1578/2024	M.TIRUPATI ACHARY VS ANU GARG, I.A.S.	ADV. VS	// // ()
107	D-CONTC/8592/2024 CONTC/1579/2024	SULOCHANA MUNDA VS SHALINI PANDIT, IAS	ADV VS	// // ()
108	D-CONTC/9557/2024 CONTC/1580/2024	SUNIL KUMAR NANDA VS SUNIL KUMAR BANSAL,IPS	ADV VS	// // ()
109	D-CONTC/8350/2024 CONTC/1581/2024	NARAYAN JENA VS ASWATHY. S, I.A.S.	ADV. VS	// // ()
110	D-CONTC/7298/2024 CONTC/1582/2024	CHANDRAMANI BARAL VS ASWATHY S., I.A.S.	ADV. VS	// // ()
111	D-CONTC/7297/2024 CONTC/1583/2024	ARNAPURNA DEI VS ASWATHY S., I.A.S.	ADV. VS	// // ()
112	D-CONTC/5999/2024 CONTC/1584/2024	BAIJAYANTIMALA DEVI VS GOURIRANI NAIK, D.E.O.,KEONJHAR	RASHMI KANTA ACHARYA VS	// // ()
113	D-CRLA/5113/2024 CRLA/184/2024	ANUP GHOSH @ AUNP KUMAR GHOSE VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	JALESWAR /300 /2022 SPL.JUDGE,BALASORE(Baleshwar) ICC/0000031/2022

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114	D-CRLA/6488/2024 CRLA/185/2024	ARUPANANDA SANDHA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /211 /2023 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000110/2023
115	D-CRLA/4937/2024 CRLA/186/2024	PRITAM KALTA @ LUDU VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR TOWN /239 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000038/2023
116	D-CRLA/5898/2024 CRLA/187/2024	BISWANATH CHATTAR VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	JASHIPUR /89 /2018 AD HOC ADDL.SESSIONS JUDGE (FTSC) Spl/0000106/2018
117	D-CRLA/6367/2024 CRLA/188/2024	SIRIA @ SRIDHAR MOHAPATRA VS STATE OF ODISHA	LALITENDU MISHRA VS	BERHAMPUR SADAR /123 /2014 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000135/2015
118	D-CRLMA/3941/2024 CRLMA/42/2024	SWARNA PRABHA RATH VS STATE OF ODISHA(VIG.)	ADV. VS	VIGILANCE PS (BERHAMPUR) /24 /2005 () //
119	D-CRLMA/6844/2024 CRLMA/43/2024	ANANTA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /15 /2024 J.M.F.C.,RANPUR(Nayagarh) GR/0000039/2024
120	D-CRLMA/4418/2024 CRLMA/44/2024	MATHURA NATH BEHERA @ MATHURA BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	FATEGARH /163 /2018 () //
121	D-CRLMC/3060/2024 CRLMC/722/2024	SITANJALI SAMAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /37 /2023 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000062/2023
122	D-CRLMC/5213/2024 CRLMC/723/2024	BABU @ SULEKHA BISWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	JENAPUR /44 /2012 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000349/2014
123	D-CRLMC/7127/2024 CRLMC/724/2024	ASHOK KUMAR PATTANAIAK VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	VIGILANCE PS (BERHAMPUR) /5 /2021 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000002/2021
124	D-CRLMC/6023/2024 CRLMC/725/2024	RASMI RANJAN DAS VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	BALICHANDRAPUR /34 /2017 J.M.F.C.,CHANDIKHOLE(Jajapur) GR/0000222/2017
125	D-CRLMC/6492/2024	LIPU @ PRADEEP MOHAPATRA @ PRADIP KUMAR MOHAPATRA	KEDAR CHANDRA BEHERA	PURI SADAR /253 /2018

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	CRLMC/726/2024	VS STATE OF ODISHA	VS	NYAYADHIKARI,PURI(Puri) GR/0002179/2018
126	D-CRLMC/4346/2024 CRLMC/727/2024	MANGULI CHARAN ROUT VS STATE OF ODISHA(VIG.)	DIPTIREKHA NANDA VS	BHUBANESWAR VIGILANCE /19 /2013 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR GR/0000019/2013
127	D-CRLMC/6963/2024 CRLMC/728/2024	SATYABAN PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR ICC/0000063/2017
128	D-CRLMC/6453/2024 CRLMC/729/2024	BHIKARI SWAIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SATYABADI /102 /2016 DISTRICT & SESSIONS JUDGE,PURI(Puri) TR/0000041/2021
129	D-CRLMC/7037/2024 CRLMC/730/2024	KUNI BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	BADAMBADI /147 /2022 J.M.F.C,CUTTACK(Cuttack) GR/0000664/2022
130	D-CRLMC/7175/2024 CRLMC/731/2024	SUMAN JENA @ SHARMA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	GOSANINUAGAM /13 /2021 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000049/2021
131	D-CRLMC/5847/2024 CRLMC/732/2024	SUBASH PARIDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /26 /2016 DISTRICT & SESSIONS JUDGE,PURI(Puri) ST/0000266/2016
132	D-CRLMC/7176/2024 CRLMC/733/2024	SAMIR KUMAR BISOYI@SANIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	GOSANINUAGAM /31 /2021 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000048/2021
133	D-CRLMC/7178/2024 CRLMC/734/2024	P. RAJU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	GANJAM PS /97 /2021 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000113/2021
134	D-CRLMC/7026/2024 CRLMC/735/2024	JASOBANTA @DASAMANTA @DASABANTA RANA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	GOCHHAPADA /53 /2020 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000345/2020
135	D-CRLMC/7027/2024 CRLMC/736/2024	BALAKRUSHNA DIGAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	GOCHHAPADA /33 /2011 J.M.F.C.,PHULBANI(Kandhamal) GR/0000312/2011
136	D-CRLMC/3772/2024 CRLMC/737/2024	SATYANARAYAN JENA VS	NITYANANDA PANDA VS	CUTTACK SADAR /16 /2011 DISTRICT & SESSIONS JUDGE,CUTTACK

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137	D-CRLMC/6955/2024 CRLMC/738/2024	STATE OF ODISHA SATYANARAYAN PUTEL VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	ST/0000117/2012 PUINTALA /36 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000184/2023
138	D-CRLMP/5428/2024 CRLMP/343/2024	DEBI PRASAD SAMANTRAY VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	PARADEEP /41 /2024 (//
139	D-CRLMP/6242/2024 CRLMP/344/2024	DIPAK RANJAN BISWAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	NAUGAON /323 /2023 (//
140	D-CRLMP/6397/2024 CRLMP/345/2024	SHUBHRANSU SHEKHAR PADHI VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0 (//
141	D-CRLMP/5566/2024 CRLMP/346/2024	UMAKANTA MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 (//
142	D-CRLMP/6970/2024 CRLMP/347/2024	BIKASH DASH VS BEBINA DAS	AMIT PRASAD BOSE VS	/ /0 JUDGE, FAMILY COURT,JAJPUR(Jajapur Ctp/0000049/2022
143	D-CRLMP/6871/2024 CRLMP/348/2024	BIKASH DASH VS BEBINA DAS	AMIT PRASAD BOSE VS	/ /0 JUDGE, FAMILY COURT,JAJPUR(Jajapur Ctp/0000020/2021
144	D-CRLMP/6888/2024 CRLMP/349/2024	ASHOK KUMAR KHUNTIA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	LINGARAJ P.S. /144 /2023 (//
145	D-CRLMP/6884/2024 CRLMP/350/2024	SUNAKAR JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 (//
146	D-CRLMP/4838/2024 CRLMP/351/2024	KRISHNA MAJHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALIANTA P.S. /322 /2023 (//
147	D-CRLMP/6903/2024 CRLMP/352/2024	RANJIT KUMAR BEHERA VS TAPAS RANJAN MOHANTY	DEBASIS TRIPATHY VS	/ /0 (//

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148	D-CRLMP/6805/2024 CRLMP/353/2024	PAWAN KUMAR JAJODIA VS REPUBLIC OF INDIA (CBI), BBSR	GOPABANDHU DASH VS	//0 () //
149	D-CRLMP/6802/2024 CRLMP/354/2024	PAWAN KUMAR JAJODIA VS REPUBLIC OF INDIA (CBI), BBSR	GOPABANDHU DASH VS	//0 () //
150	D-CRLMP/6809/2024 CRLMP/355/2024	PAWAN KUMAR JAJODIA VS REPUBLIC OF INDIA (CBI), BBSR	GOPABANDHU DASH VS	//0 () //
151	D-CRLMP/6811/2024 CRLMP/356/2024	SANJAYA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 () //
152	D-CRLMP/6156/2024 CRLMP/357/2024	RASMITA ROUSTRAY VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	PAHALA /63 /2024 () //
153	D-CRLREV/7166/2024 CRLREV/104/2024	SAILABALA PAIKRAY VS STATE OF ODISHA	GOURI MOHAN RATH VS	CUTTACK VIGILANCE /30 /2007 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000009/2011
154	D-CRLREV/5930/2024 CRLREV/105/2024	BACHANA LENKA VS MINATI LENKA	RABINDRA KUMAR PRUSTY VS	//0 1ST ADJ,CUTTACK(Cuttack) CRA/0000060/2021
155	D-CRP/10569/2024 CRP/9/2024	PRATIVA MANJARI DASH@SARANGI VS ANIL KUMAR SARANGI	PRATIVA MANJARI DASH@SARANGI(INPERSON) VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASO CS/0000097/2015
156	D-FAO/7610/2024 FAO/68/2024	BAJRANG NAG VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000123/2021
157	D-FAO/10435/2024 FAO/69/2024	KASIDA BIBI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000046/2022
158	D-FAO/6157/2024 FAO/70/2024	D.M., M/S. UNITED INDIA INSURANCE CO. LTD. VS SARAT KUMAR SETHI	SANTOSH KUMAR MOHANTY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000329/2005
159	D-MACA/7594/2024	SAYZAD HUSSAIN	JULU KHANSAMA	//

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	MACA/133/2024	VS PUSHPA BAGARTY	VS	2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000040/2019
160	D-MACA/9774/2024 MACA/134/2024	ROSELIN MINZ VS TANUJ KUMAR DASH	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000044/2021
161	D-MACA/9841/2024 MACA/135/2024	NISAMANI SAHOO VS BHASKAR MUDULI	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000173/2016
162	D-MACA/4885/2024 MACA/136/2024	BRANCH MANAGER,NATIONAL INSURANCE COMPANY LTD. VS BHAGIRATHI SWAIN	PRAMOD KUMAR TRIPATHY VS	// A.D.J.,ASKA(Ganjam) Mac/0000119/2017
163	D-MACA/4816/2024 MACA/137/2024	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS NILIMA PRIYADARSINI SAHOO	SOMNATH ROY VS	// 1ST MACT, JAGATSINGHPUR(Jagatsinghpur) Mac/0000047/2020
164	D-MATA/8258/2024 MATA/73/2024	SADASIVUNI SIVA SANTOSH KUMAR VS SADASIVUNI ANUSHA PATNAIK	SANTOSH KUMAR DWIVEDY VS	// JUDGE FAMILY COURT, RAYAGADA(Rayagada) CP/0000061/2023
165	D-RPFAM/8644/2024 RPFAM/55/2024	JAHARLAL MOHANTY VS SRIDEVI MOHANTY	BIRENDRA KUMAR PADHI VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrakhand) Crp/0000120/2019
166	D-TRPCRL/4562/2024 TRPCRL/20/2024	PUNA BEHERA VS SUBASH CHANDRA BEHERA	RADHE SHYAM PATRI VS	//0 JUDGE, FAMILY COURT, NAYAGARH(Nayagarh) CP/0000098/2023
167	D-WA/4400/2024 WA/307/2024	HARAPRIYA NANDA VS STATE OF ODISHA	MANORANJAN PATTANAİK VS	// 0 //
168	D-WA/9739/2024 WA/308/2024	STATE OF ODISHA VS BASUDEV NAYAK	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
169	D-WP(C)/10166/2024 WP(C)/5563/2024	NANDA KISHORE SAHOO VS STATE OF OISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
170	D-WP(C)/10408/2024 WP(C)/5564/2024	RATNAKAR PARIDA VS	PRABHAT KUMAR SAHOO VS	// 0

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171	D-WP(C)/7855/2024 WP(C)/5565/2024	STATE OF ODISHA KAMALAKANTA PATI VS	GYANESWAR SATPATHY VS	// // 0
172	D-WP(C)/10411/2024 WP(C)/5566/2024	STATE OF ODISHA SUBASH CHANDRA KHUNTIA VS	PRABHAT KUMAR SAHOO VS	// // 0
173	D-WP(C)/10413/2024 WP(C)/5567/2024	STATE OF ODISHA UJWAL KUMAR SARANGI VS	PRABHAT KUMAR SAHOO VS	// // 0
174	D-WP(C)/9728/2024 WP(C)/5568/2024	STATE OF ODISHA JAYANTI KUMARI PANI VS	RAMAKANTA SARANGI VS	// // 0
175	D-WP(C)/9561/2024 WP(C)/5569/2024	STATE OF ODISHA BHRAMAR MALLICK VS	AFRAAZ SUHAIL VS	// // 0
176	D-WP(C)/9432/2024 WP(C)/5570/2024	STATE OF ODISHA SATRUGHAN PARIDA VS	SUDHIR KUMAR MALLICK VS	// // 0
177	D-WP(C)/9939/2024 WP(C)/5571/2024	STATE OF ODISHA LILABATI PATEL VS	SIBA PRASAD PATRA VS	// // 0
178	D-WP(C)/7856/2024 WP(C)/5572/2024	MCL, BURLA NATABAR JENA VS	GYANESWAR SATPATHY VS	// // 0
179	D-WP(C)/9632/2024 WP(C)/5573/2024	STATE OF ODISHA M/S. SANTI ENGINEERING AND SANTILATA BISWAL, JAGATPUR VS	SUDHANSU KUMAR DAS VS	// // 0
180	D-WP(C)/9926/2024 WP(C)/5574/2024	JOINT COMMNR. OF STATE TAX, CUTTACK MOHAN KHARSEL VS	AMIT PRASAD BOSE VS	// // 0
181	D-WP(C)/9713/2024 WP(C)/5575/2024	STATE OF ODISHA DR DEBA NANDA BHOY VS	SISIR KUMAR PUROHIT VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/9959/2024 WP(C)/5576/2024	PRAKASH SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
183	D-WP(C)/9235/2024 WP(C)/5577/2024	SATRUGHAN PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
184	D-WP(C)/10008/2024 WP(C)/5578/2024	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
185	D-WP(C)/9963/2024 WP(C)/5579/2024	NIBEDAN SENAPATI VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
186	D-WP(C)/10068/2024 WP(C)/5580/2024	SURENDRANATH PANDA VS STATE OF ODISHA	SURENDRANATH PANDA(In Person) VS	// 0 //
187	D-WP(C)/10407/2024 WP(C)/5581/2024	BRAJABANDHU NANDA VS STATE OF ODISHA	PRABHAT KUMAR SAHOO VS	// 0 //
188	D-WP(C)/10120/2024 WP(C)/5582/2024	JYOTI SATAPATHY VS STATE OF ODISHA	GEETANJALI MAJHI VS	// 0 //
189	D-WP(C)/10420/2024 WP(C)/5583/2024	AJAY KUMAR BEHERA VS STATE OF ODISHA	PRABHAT KUMAR SAHOO VS	// 0 //
190	D-WP(C)/10404/2024 WP(C)/5584/2024	BAIDYANATH DAS VS STATE OF ODISHA	PRABHAT KUMAR SAHOO VS	// 0 //
191	D-WP(C)/9983/2024 WP(C)/5585/2024	M/S SHREE GURU BRICKS, JAJPUR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
192	D-WP(C)/10416/2024 WP(C)/5586/2024	SIBARAM BADARAITA VS STATE OF ODISHA	PRABHAT KUMAR SAHOO VS	// 0 //
193	D-WP(C)/10415/2024	TAPAN KUMAR BEHERA	PRABHAT KUMAR SAHOO	//

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	WP(C)/5587/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/9383/2024 WP(C)/5588/2024	BHIMASEN MOHARANA VS STATE OF ODISHA	SAGARIKA RAY VS	// 0 //
195	D-WP(C)/8994/2024 WP(C)/5589/2024	DAKTAR RANA VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
196	D-WP(C)/7270/2024 WP(C)/5590/2024	M/S JAGANATHDHAM SUPER STRUCTURES PVT. LTD., BBSR VS THE ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD., BBSR	PRASANNA KUMAR MISHRA VS	// 0 //
197	D-WP(C)/9200/2024 WP(C)/5591/2024	PRATIVA BALA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
198	D-WP(C)/10140/2024 WP(C)/5592/2024	JAYANTA KUMAR PATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
199	D-WP(C)/5937/2024 WP(C)/5593/2024	SASHIKANTA KHANDEI VS UNION OF INDIA	C. ANANDA RAO VS	// 0 //
200	D-WP(C)/10460/2024 WP(C)/5594/2024	BHUBANE HARIJAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
201	D-WP(C)/7039/2024 WP(C)/5595/2024	MAHADEBA MAHARANA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
202	D-WP(C)/10456/2024 WP(C)/5596/2024	CHANDRABATI MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
203	D-WP(C)/7304/2024 WP(C)/5597/2024	MD. ZAUL HAQUE KHAN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
204	D-WP(C)/10246/2024 WP(C)/5598/2024	SADA NAIK VS	AJIT KUMAR TRIPATHY VS	// 0

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205	D-WP(C)/10243/2024 WP(C)/5599/2024	STATE OF ODISHA LAXMI NAIK VS	AJIT KUMAR TRIPATHY VS	// // ()
206	D-WP(C)/10458/2024 WP(C)/5600/2024	STATE OF ODISHA KARUNAKARA BAG @ GOUD VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
207	D-WP(C)/10578/2024 WP(C)/5601/2024	STATE OF ODISHA BANSIDHAR SAHOO VS	PRASANTA KUMAR NANDA VS	// // ()
208	D-WP(C)/10195/2024 WP(C)/5602/2024	STATE OF ODISHA SARBESWAR SAHU VS	KAUSHIK SWAIN VS	// // ()
209	D-WP(C)/10238/2024 WP(C)/5603/2024	STATE OF ODISHA KUNA@KUNA NAIK VS	AJIT KUMAR TRIPATHY VS	// // ()
210	D-WP(C)/10461/2024 WP(C)/5604/2024	STATE OF ODISHA JHASKETAN JANI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
211	D-WP(C)/10232/2024 WP(C)/5605/2024	STATE OF ODISHA NARI NAIK VS	AJIT KUMAR TRIPATHY VS	// // ()
212	D-WP(C)/10467/2024 WP(C)/5606/2024	STATE OF ODISHA THABIRA GOUD VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
213	D-WP(C)/10043/2024 WP(C)/5607/2024	STATE OF ODISHA RANJIB KUMAR SWAIN VS	SHUBHENDU KUMAR PARIDA VS	// // ()
214	D-WP(C)/10550/2024 WP(C)/5608/2024	UNION OF INDIA BANSINGH PUJHARI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
215	D-WP(C)/10296/2024 WP(C)/5609/2024	STATE OF ODISHA M/S.EDAC ENGINEERING LTD VS	SUMIT LAL VS	// // ()
		THE CHAIRMAN, MICRO, SMALL AND MEDIUM ENTERPRISE FACILITATION COUNCIL, CUTTACK, ODISHA		//

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216	D-WP(C)/10581/2024 WP(C)/5610/2024	SARAT CHANDRA PADHY VS STATE OF ODISHA	CHINMAYA MISHRA VS	// 0 //
217	D-WP(C)/10496/2024 WP(C)/5611/2024	GIRIRAJ PANI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
218	D-WP(C)/10548/2024 WP(C)/5612/2024	PANKAJ MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
219	D-WP(C)/10203/2024 WP(C)/5613/2024	PITAMBAR PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
220	D-WP(C)/10574/2024 WP(C)/5614/2024	MUNESH CHANDRA ADHIKARY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
221	D-WP(C)/10513/2024 WP(C)/5615/2024	RUPA MAJHI @ RUPADHAR MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
222	D-WP(C)/10509/2024 WP(C)/5616/2024	GOURI GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
223	D-WP(C)/10523/2024 WP(C)/5617/2024	TRILOCHAN JANI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
224	D-WP(C)/10546/2024 WP(C)/5618/2024	KHAGE MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
225	D-WP(C)/10516/2024 WP(C)/5619/2024	BHAKTI JANI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
226	D-WP(C)/10560/2024 WP(C)/5620/2024	KRUSHNA GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
227	D-WP(C)/10453/2024	AMBIKA GOUD	MOHENDRA KUMAR MOHAPATRO	//

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	WP(C)/5621/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/10542/2024 WP(C)/5622/2024	KRUSHNA CHANDRA BHOI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
229	D-WP(C)/10515/2024 WP(C)/5623/2024	ANAM MAJHI@ANA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
230	D-WP(C)/10558/2024 WP(C)/5624/2024	JALDHAR NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
231	D-WP(C)/10518/2024 WP(C)/5625/2024	SNEHALATA BANCHHOR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
232	D-WP(C)/10595/2024 WP(C)/5626/2024	RAJESH KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
233	D-WP(C)/10511/2024 WP(C)/5627/2024	PITA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
234	D-WP(C)/10414/2024 WP(C)/5628/2024	BISWAJITA ROUT VS RESERVE BANK OF INDIA, BHUBANESWAR	KABIRAJ PRADHAN VS	// 0 //
235	D-WP(C)/10450/2024 WP(C)/5629/2024	KUNTI GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
236	D-WP(C)/10504/2024 WP(C)/5630/2024	UDIT SINGH VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
237	D-WP(C)/10641/2024 WP(C)/5631/2024	ROHIT KUMAR BEHERA VS THE COLLECTOR CUM D.M., ANGUL	AKASH BHUYAN VS	// 0 //
238	D-WP(C)/10118/2024 WP(C)/5632/2024	M/S. H.L INFRASTRUCTURE VS	KAJAL SAHOO VS	// 0

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239	D-WP(C)/8968/2024 WP(C)/5633/2024	JOINT COMMISSIONER OF CT AND GST(APPEAL),JAJPUR DHARMANANDA MALLICK VS STATE OF ODISHA	SARITA PANDA VS	// // ()
240	D-WP(C)/10627/2024 WP(C)/5634/2024	SUMIT NANDAN MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //
241	D-WP(C)/10448/2024 WP(C)/5635/2024	DINABANDHU DOMB VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// () //
242	D-WP(C)/10230/2024 WP(C)/5636/2024	SRIDHAR BARIK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// () //
243	D-WP(C)/8999/2024 WP(C)/5637/2024	STATE OF ODISHA VS AMITA KUMARI MOHANTY	HARMOHAN DHAL,A.G.A VS	// () //
244	D-WP(C)/10464/2024 WP(C)/5638/2024	MONABODH DOMB @ HARIJAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// () //
245	D-WP(C)/9861/2024 WP(C)/5639/2024	WAHIDA KHATUN VS THE STATE OF ODISHA	RAMAKANTA PANDA VS	// () //
246	D-WP(C)/10451/2024 WP(C)/5640/2024	LINGARAJ RANA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// () //
247	D-WP(C)/10528/2024 WP(C)/5641/2024	UPENDRA SA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// () //
248	D-WP(C)/8823/2024 WP(C)/5642/2024	D. DANDAPANI DORA VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	// () //
249	D-WP(C)/10537/2024 WP(C)/5643/2024	NARENDRA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// () //

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250	D-WP(C)/10521/2024 WP(C)/5644/2024	UPENDRA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
251	D-WP(C)/10554/2024 WP(C)/5645/2024	DURJAN GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
252	D-WP(C)/9198/2024 WP(C)/5646/2024	JALADHAR DEO VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	// 0 //
253	D-WP(C)/7671/2024 WP(C)/5647/2024	DR. ISHA ARUNIMA VS STATE OF ODISHA	SANTOSH KUMAR BRAHMA VS	// 0 //
254	D-WP(C)/9631/2024 WP(C)/5648/2024	CHINTAMANI JENA VS STATE OF ODISHA	SARITA PANDA VS	// 0 //
255	D-WP(C)/10210/2024 WP(C)/5649/2024	PRAMOD KUMAR MAJHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
256	D-WP(C)/8894/2024 WP(C)/5650/2024	NAMITA DAS VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
257	D-WP(C)/8361/2024 WP(C)/5651/2024	PUPSABAI AGARWAL VS STATE OF ORISSA	GOPAL KRUSHNA MOHANTY VS	// 0 //
258	D-WP(C)/10707/2024 WP(C)/5652/2024	RADHARANI BEHERA VS SITARANI SENAPATI	JYOTI RANJAN DEO VS M/S BIDYALOK MOHAPATRA, P.CHINAHARA, B.MOHAPATRA, N.K.SAHU	// 0 //
259	D-WP(C)/8959/2024 WP(C)/5653/2024	RAMESH KUMAR DALEI VS COMMNR., GST (STATE), CTC	PRIYABRATA MOHAPATRA VS	// 0 //
260	D-WP(C)/10205/2024 WP(C)/5654/2024	M/S. VIVEKANAND MEDICAL MISSION LTD., BBSR VS THE ADDL. CT AND GST OFFICER, BBSR IV CIRCLE	SUBASH CHANDRA SAHOO VS	// 0 //
261	D-WP(C)/5073/2024	SIBACHARAN DEY	SURYAKANTA DASMOHAPATRA	//

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	WP(C)/5655/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/10184/2024 WP(C)/5656/2024	ARCHANA KUMARI PANDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
263	D-WP(C)/9467/2024 WP(C)/5657/2024	BISWAJIT ROUT VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
264	D-WP(C)/10637/2024 WP(C)/5658/2024	ANANTA KISHORE JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
265	D-WP(C)/10449/2024 WP(C)/5659/2024	LAXMIRANI NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
266	D-WP(C)/10709/2024 WP(C)/5660/2024	M/S. ROSMERTA TECHNOLOGIES LTD. NEW DELHI VS STATE OF ODISHA	SARAT KUMAR GAJENDRA VS	// 0 //
267	D-WP(C)/9165/2024 WP(C)/5661/2024	BANITA BEHERA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //
268	D-WP(C)/7752/2024 WP(C)/5662/2024	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
269	D-WP(C)/5692/2024 WP(C)/5663/2024	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
270	D-WP(C)/9011/2024 WP(C)/5664/2024	STATE OF ODISHA VS BHASKAR CHANDRA PANIGRAHI	H.M DHAL,A.G.A VS	// 0 //
271	D-WP(C)/9916/2024 WP(C)/5665/2024	BANSIDHAR PARIDA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	// 0 //
272	D-WP(C)/9920/2024 WP(C)/5666/2024	FEROZ AHMED KHAN VS	ANSUMAN BHUYAN VS	// 0

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273	D-WP(C)/10208/2024 WP(C)/5667/2024	STATE OF ODISHA PRANANATH BEHERA VS	KAUSHIK SWAIN VS	// // 0
274	D-WP(C)/9217/2024 WP(C)/5668/2024	STATE OF ODISHA BIJAYANANDA TRIPATHY VS	SUKANTA KUMAR MISHRA VS	// // 0
275	D-WP(C)/9922/2024 WP(C)/5669/2024	STATE OF ODISHA BIJAY KANHAR VS	ANSUMAN BHUYAN VS	// // 0
276	D-WP(C)/9606/2024 WP(C)/5670/2024	STATE OF ODISHA PRIYADARSHANI MADHUSMITA NAYAK VS	KRISHNA CHANDRA SAHU VS	// // 0
277	D-WP(C)/7552/2024 WP(C)/5671/2024	STATE OF ODISHA SRIRAM MUNDA VS	SAILESH CHANDRA SAMANTARAY VS	// // 0
278	D-WP(C)/10066/2024 WP(C)/5672/2024	STATE OF ODISHA SIDHESWAR PATTANAYAK VS	ANJAN KUMAR BISWAL VS	// // 0
279	D-WP(C)/7578/2024 WP(C)/5673/2024	STATE OF ODISHA RABINDRA PANIGRAHI VS	RAMESH AGARWAL VS	// // 0
280	D-WP(C)/10229/2024 WP(C)/5674/2024	STATE OF ODISHA RAJKISHORE PANDA VS	LALATENDU JENA VS	// // 0
281	D-WP(C)/9718/2024 WP(C)/5675/2024	STATE OF ODISHA DHURBA CHARAN SAHOO VS	SRIDHAR RATH VS	// // 0
282	D-WP(C)/9423/2024 WP(C)/5676/2024	STATE OF ODISHA M/S KALINGA POLYPACK PVT. LTD., CUTTACK VS	BIGYAN KUMAR SHARMA VS	// // 0
283	D-WP(C)/10334/2024 WP(C)/5677/2024	CHIEF MANAGER CUM AO, CUTTACK RINKURAJ BEHERA VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/10202/2024 WP(C)/5678/2024	JHULIRANI BISWAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
285	D-WP(C)/9074/2024 WP(C)/5679/2024	SWAGAT KUMAR BISWAL VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //
286	D-WP(C)/9318/2024 WP(C)/5680/2024	ODISHA GRAMYA BANK, BBSR VS THE PERMANENT LOK ADALAT, BBSR	TANMAY MISHRA VS	// 0 //
287	D-WP(C)/10207/2024 WP(C)/5681/2024	BINOD KUMAR MAJHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
288	D-WP(C)/10745/2024 WP(C)/5682/2024	SUDAM CHANDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
289	D-WP(C)/6946/2024 WP(C)/5683/2024	SABITRI MAHANTA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
290	D-WP(C)/10095/2024 WP(C)/5684/2024	MAKARANDU PALATASINGH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
291	D-WP(C)/10361/2024 WP(C)/5685/2024	SUBAS CHANDRA JENA VS RANJITA DASH	VIVEKANANDA JENA VS	// 0 //
292	D-WP(C)/4943/2024 WP(C)/5686/2024	BUDHIMAN SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
293	D-WP(C)/5938/2024 WP(C)/5687/2024	MAUNABATI CHANDA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
294	D-WP(C)/10134/2024 WP(C)/5688/2024	UTTAM KUMAR PATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
295	D-WP(C)/10127/2024	BIJAY MAHANANDA @ BIJAY KUMAR MAHANANDA	KOUSIK ANANDA GURU	//

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	WP(C)/5689/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/10356/2024 WP(C)/5690/2024	RABINDRANATH SAMANTA VS STATE OF ODISHA	ABHIJIT DAS VS	// 0 //
297	D-WP(C)/8985/2024 WP(C)/5691/2024	BIKRAM MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// 0 //
298	D-WP(C)/2863/2024 WP(C)/5692/2024	BISWAJIT BARAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
299	D-WP(C)/9823/2024 WP(C)/5693/2024	DILIP KUMAR GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
300	D-WP(C)/9684/2024 WP(C)/5694/2024	SATYA RANJAN SAMAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
301	D-WP(C)/10613/2024 WP(C)/5695/2024	PRAMILA HANTAL VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
302	D-WP(C)/10273/2024 WP(C)/5696/2024	NILAMANI NANDI VS THE MANAGEMENT OF M/S SUVOCHEM INDUSTRIES PVT.LTD	SANJIB MOHANTY VS	// 0 //
303	D-WP(C)/5379/2024 WP(C)/5697/2024	M/S. SHREE DISTRIBUTORS, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
304	D-WP(C)/9906/2024 WP(C)/5698/2024	ITISHREE MISHRA VS REGISTRAR CO OPERATIVE SOCIETIES, ODISHA BBSR	BAIDHAR SAHOO VS	// 0 //
305	D-WP(C)/10293/2024 WP(C)/5699/2024	HIMADRI JAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
306	D-WP(C)/10465/2024 WP(C)/5700/2024	SANGEETA RAY VS	SUKANTA KUMAR DALAI VS	// 0

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307	D-WP(C)/10150/2024 WP(C)/5701/2024	STATE OF ODISHA ARATI DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //
308	D-WP(C)/9903/2024 WP(C)/5702/2024	BANDITA DASH VS REGISTRAR COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// // 0 //
309	D-WP(C)/10122/2024 WP(C)/5703/2024	NIRANJAN SWAIN VS GENERAL MANAGER, UCO BANK, BBSR	ABINASH SWAIN VS	// // 0 //
310	D-WP(C)/7760/2024 WP(C)/5704/2024	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// // 0 //
311	D-WP(C)/9037/2024 WP(C)/5705/2024	PRAVATI SAHOO VS SUDHIRA KUMAR SAHOO	BIJAY KUMAR BEHERA VS	// // 0 //
312	D-WP(C)/7946/2024 WP(C)/5706/2024	DRONA NAIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //
313	D-WP(C)/10367/2024 WP(C)/5707/2024	PRASANNA KUMAR MAHALA VS ODISHA POWER TRANSMISSION CORP. LTD., BBSR	SAROJ KUMAR PADHI VS	// // 0 //
314	D-WP(C)/9583/2024 WP(C)/5708/2024	DILIP KUMAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // 0 //
315	D-WP(C)/7131/2024 WP(C)/5709/2024	DHARMUDHAR PRADHAN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// // 0 //
316	D-WP(C)/4629/2024 WP(C)/5710/2024	LAXMI SINGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //
317	D-WP(C)/6189/2024 WP(C)/5711/2024	BHENKATESH PRADHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// // 0 //

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318	D-WP(C)/9577/2024 WP(C)/5712/2024	KULAMANI BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// () //
319	D-WP(C)/6918/2024 WP(C)/5713/2024	MADHUSMITA PRADHAN VS RATIKANTA PATRA	RANJAN KUMAR ROUT VS	// () //
320	D-WP(C)/10390/2024 WP(C)/5714/2024	GANESWAR BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// () //
321	D-ABLAPL/4768/2024 ABLAPL/2545/2024	JOGESH PRADHAN VS STATE OF ODISHA	GOPAL PRASAD JENA VS	DEOGARH /147 /2018 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000018/2018
322	D-ABLAPL/4847/2024 ABLAPL/2546/2024	A. SIBAJI @ R. RAHUL @ A. RAHUL VS STATE OF ODISHA	JAYADEBA BEHERA VS	SARANAKUL /43 /2023 () //
323	D-ABLAPL/5300/2024 ABLAPL/2547/2024	RAJESH KUMAR SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	AIR FIELD P.S. /27 /2024 () //
324	D-ABLAPL/6908/2024 ABLAPL/2548/2024	SAROJINI NAG @ SANTOSINI NAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /31 /2024 () //
325	D-ABLAPL/7036/2024 ABLAPL/2549/2024	PANCHU BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHULBANI TOWN /139 /2020 () //
326	D-ABLAPL/5634/2024 ABLAPL/2550/2024	BABOOL @ SAMBIT MOHANTY VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	NARASINGHPUR /131 /2023 () //
327	D-ABLAPL/6944/2024 ABLAPL/2551/2024	TUKUNU PRADHAN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	REMUNA /31 /2024 () //
328	D-ABLAPL/6916/2024 ABLAPL/2552/2024	PRUTHIRAJ DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /37 /2024 () //
329	D-ABLAPL/5785/2024	JOHAN MAJHI	BISWA RANJAN DAS	R.UDAYAGIRI /91 /2023

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	ABLAPL/2553/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/5656/2024 ABLAPL/2554/2024	BIPUL MANDAL VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /58 /2024 () //
331	D-ABLAPL/3814/2024 ABLAPL/2555/2024	SIBA PRASAD PARIDA @ SHIBA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /7 /2024 () //
332	D-ABLAPL/5749/2024 ABLAPL/2556/2024	MANAS @ MANAS KUMAR JENA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	MAHANGA /230 /2019 () //
333	D-ABLAPL/5315/2024 ABLAPL/2557/2024	BINAY KUMAR DIXIT VS STATE OF ODISHA	JAGABANDHU SAHU VS	DHARMABANDHA PS /13 /2023 () //
334	D-ABLAPL/6773/2024 ABLAPL/2558/2024	KUNJAKISHORE NAYAK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	BASUDEVPUR /643 /2023 () //
335	D-ABLAPL/5316/2024 ABLAPL/2559/2024	BINAY KUMAR DIXIT VS STATE OF ODISHA	JAGABANDHU SAHU VS	DHARMABANDHA PS /11 /2023 () //
336	D-ABLAPL/6836/2024 ABLAPL/2560/2024	RAMESH @ RAMESH CHANDRA MARTHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BISWANATHPUR /90 /2023 () //
337	D-ABLAPL/6935/2024 ABLAPL/2561/2024	KANCHAN HARIJAN @ PADMINI HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /45 /2024 () //
338	D-ABLAPL/6166/2024 ABLAPL/2562/2024	RABI NAIK @ RABI NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KHURDA SADAR /44 /2014 () //
339	D-ABLAPL/5513/2024 ABLAPL/2563/2024	PURNA CHANDRA PARIDA @ KALIA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	BASTA /42 /2023 () //
340	D-ABLAPL/6226/2024 ABLAPL/2564/2024	BHIMASEN SAHU VS	UNMESH CHANDRA JENA VS	TIHIDI /425 /2023 ()

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341	D-ABLAPL/6262/2024 ABLAPL/2565/2024	STATE OF ODISHA SAROJ KUMAR DAS @ KALU @ MEGHA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// ERASAMA /65 /2024 () //
342	D-ABLAPL/6803/2024 ABLAPL/2566/2024	JAGAN SWAIN VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /82 /2024 () //
343	D-ABLAPL/6816/2024 ABLAPL/2567/2024	BIMALENDU MALLICK @ BABULI MALLICK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	BARI /287 /2019 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000105/2021
344	D-ABLAPL/6829/2024 ABLAPL/2568/2024	MONAL SWAIN @ LIPUN SWAIN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	CHAULIAGANJA /56 /2024 () //
345	D-ABLAPL/6986/2024 ABLAPL/2569/2024	SANTANU KUMAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CYBER CRIME AND ECONOMIC OFFEN () //
346	D-ABLAPL/6969/2024 ABLAPL/2570/2024	GOURANGA CHANDRA DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	REMUNA /37 /2024 () //
347	D-ABLAPL/6971/2024 ABLAPL/2571/2024	JANI@SALAMAT KHAN VS STATE OF ODISHA	UDIT RANJAN JENA VS	TIGIRIA /226 /2023 () //
348	D-ABLAPL/4235/2024 ABLAPL/2572/2024	ABHIMANYU @ ABHI SAHU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PURUSHOTTAMPUR /35 /2024 () //
349	D-ABLAPL/6979/2024 ABLAPL/2573/2024	BIDYADHAR DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHARABEL NAGAR P.S. /38 /2024 () //
350	D-ABLAPL/6779/2024 ABLAPL/2574/2024	MIR SABIR VS STATE OF ODISHA	BHARAT JALLI VS	GOP /89 /2024 () //
351	D-ABLAPL/4775/2024 ABLAPL/2575/2024	SURENDRA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	INDUSTRIAL ESTATE PS /28 /2024 () //

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352	D-ABLAPL/6982/2024 ABLAPL/2576/2024	DHRUBA CHARAN MAJHI VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	VIGILANCE PS (BERHAMPUR) /40 /2015 () //
353	D-ABLAPL/6794/2024 ABLAPL/2577/2024	SK. LUKMAN@MUKAMAL VS STATE OF ODISHA	BHARAT JALLI VS	PALLAHARA /7 /2024 () //
354	D-ABLAPL/6983/2024 ABLAPL/2578/2024	RANJIT BERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /20 /2024 () //
355	D-ABLAPL/6795/2024 ABLAPL/2579/2024	SK. LUKMAN@MUKAMAL VS STATE OF ODISHA	BHARAT JALLI VS	PALLAHARA /52 /2024 () //
356	D-ABLAPL/6991/2024 ABLAPL/2580/2024	NITYANANDA DIGAL @ NITYA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /78 /2008 () //
357	D-ABLAPL/7011/2024 ABLAPL/2581/2024	SUDHAKAR DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 J.M.F.C. II BHADRAK(Bhadrak) 2(A)CC/000009/2024
358	D-ABLAPL/7054/2024 ABLAPL/2582/2024	SANJAY PADHI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BASELI SAHI PS /29 /2023 () //
359	D-ABLAPL/7013/2024 ABLAPL/2583/2024	RAMAKANTA BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 J.M.F.C.,BHADRAK(Bhadrak) 2(A)CC/0000028/2024
360	D-ABLAPL/7060/2024 ABLAPL/2584/2024	DHARMENDRA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BALICHANDRAPUR /79 /2024 () //
361	D-ABLAPL/7020/2024 ABLAPL/2585/2024	LAKSHMAN MAHAPATRA @ BASUDEB VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /82 /2024 () //
362	D-ABLAPL/7052/2024 ABLAPL/2586/2024	SAMRAT SURAJ KOUSHAL VS STATE OF ODISHA	MANORANJAN PADHI VS	RAMPUR (SONEPUR) /54 /2020 () //
363	D-ABLAPL/7064/2024	RAJENDRA PRASAD AGASTI	MADHUMITA PANDA	KEONJHAR TOWN /144 /2024

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	ABLAPL/2587/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/7074/2024 ABLAPL/2588/2024	ANANTA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	NUAGAON /97 /2020 () //
365	D-ABLAPL/7015/2024 ABLAPL/2589/2024	GOUTAM TARINI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	GANGAPUR (ASKA) /71 /2024 () //
366	D-ABLAPL/5907/2024 ABLAPL/2590/2024	DILLIP KUMAR BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	NIHALPRASAD /13 /2024 () //
367	D-ABLAPL/7067/2024 ABLAPL/2591/2024	ITA ROUT @ CHITA ROUT VS STATE OF ODISHA	BIKASH MISHRA VS	KHUNTUNI /46 /2024 () //
368	D-ABLAPL/7047/2024 ABLAPL/2592/2024	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /245 /2023 () //
369	D-ABLAPL/7070/2024 ABLAPL/2593/2024	CHANDAN NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GANIA /102 /2022 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000485/2022
370	D-ABLAPL/7071/2024 ABLAPL/2594/2024	MADHUSMITA JENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	GHASIPURA /52 /2022 () //
371	D-ABLAPL/7072/2024 ABLAPL/2595/2024	TAPAS RANJAN PANDA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BADSAHI /73 /2024 () //
372	D-ABLAPL/4127/2024 ABLAPL/2596/2024	ANITA DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	CHANDABALI /37 /2024 () //
373	D-ABLAPL/6733/2024 ABLAPL/2597/2024	BINAYAK CHANDRA PATNAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /78 /2024 () //
374	D-ABLAPL/7075/2024 ABLAPL/2598/2024	MIRZA ISLAM BAIG VS	SATYABRATA SUTAR VS	/ /0 ()

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375	D-ABLAPL/6787/2024 ABLAPL/2599/2024	STATE OF ODISHA ABDUL NIZAM VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// / /0 ()
376	D-ABLAPL/7089/2024 ABLAPL/2600/2024	STATE OF ODISHA NAKA SIBAJI@N. BHASKAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /59 /2024 ()
377	D-ABLAPL/6855/2024 ABLAPL/2601/2024	STATE OF ODISHA JITU @ JITENDRA DAS VS STATE OF ODISHA	SNEHASISH BEHERA VS	// NIHALPRASAD /228 /2023 SPECIAL JUDGE,DHENKANAL(Dhenkanal)
378	D-ABLAPL/4899/2024 ABLAPL/2602/2024	STATE OF ODISHA SABITA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	Spl/0000067/2023 JARAPADA /45 /2024 ()
379	D-ABLAPL/7048/2024 ABLAPL/2603/2024	STATE OF ODISHA LALU NAIK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// / /0 J.M.F.C.,CHANDIKHOLE(Jajapur)
380	D-ABLAPL/6659/2024 ABLAPL/2604/2024	STATE OF ODISHA BAGHATI DEBENDRA PATRA @ B. DEBENDRA PATRA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	ICC/0000053/2022 DIGAPAHANDI /77 /2024 ()
381	D-ABLAPL/7090/2024 ABLAPL/2605/2024	STATE OF ODISHA DEEPAK RANA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// DHENKANAL TOWN /142 /2024 ()
382	D-ABLAPL/5841/2024 ABLAPL/2606/2024	STATE OF ODISHA PITAMBER MALI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	// JEYPORE SADAR /231 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000104/2023